<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 192 OF 2018 in APPEAL NO. 36 OF 2018

Dated: 14th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

| In the matter of: | |
|--|---------------|
| The Tata Power Company Ltd. (Distribution) Vs. | Appellant(s) |
| Maharashtra Electricity Regulatory Commission & Anr. | Respondent(s) |

| Counsel for the Appellant(s) | : | |
|-------------------------------|---|--|
| Counsel for the Respondent(s) | : | Mr. Ramji Shrinivasan, Sr. Adv. Mr. Parinay Deep Shah Ms. Ritika Singhal for R-2 |

<u>ORDER</u>

I.A. No. 192 of 2017

(AppIn. for stay)

List this application for hearing on 03.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member